

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2538/2024

NEETU @ TEETU

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 17-02-2025 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Aarif Ali, Adv.
Mr. Mujahid Ahmad, Adv.
Mr. Dhirendra Kumar Verma, Adv.
Mr. Rakesh Ranjan, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s) :

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Photocopy/Digital copy of the original record of High Court
and Trial Court have not been received.

Let D.O. letter be issued.

List again on 4.4.2025.

SUJATA SINGH
Registrar

MG